

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1272

ANSWERED ON:30.11.2012

PAY IN BANKS QUESTION

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**Will the Minister of FINANCE be pleased to state:**

- (a) whether the bank employees do not get proper remuneration in comparison with the Central and State Government employees;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to remove irregularities, if any, found in pay of staff/officers of public sector banks (PSBs);
- (d) if so, the details thereof;
- (e) whether the functioning of the banks is being adversely affected due to their lower salaries as compared to Central and State Government employees; and
- (f) if so, the details thereof including the steps taken/being taken by the Government in this regard?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (f): The pay scales of employees in public sector banks are determined as per the agreement between the management and Associations/Unions, every five years. Besides the pay, employees in banks are also entitled to a number of other allowances and benefits. The pay scale of Central Government employees are finalised by Government taking the recommendations of Central Pay Commission into consideration and these pay scales are reviewed generally after ten years. The terms and conditions of service of Central Government employees and Bank employees are entirely different and are regulated in terms of the respective service conditions. Hence, no comparison can be drawn between pay structure of Central Government employees and of bank employees.